

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO. 1450
ANSWERED ON 09.02.2026

AVAILABILITY OF SKILLED EMPLOYEES FOR VARIOUS SECTORS

1450 PROF. SOUGATA RAY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of the employment generated through Atmanirbhar Bharat/Indigenous production in various sectors in the country, State/UT-wise;
- (b) whether there is any demand for complete exemption from all type of taxes to the sector, if so, the details thereof;
- (c) whether the technically upgraded/skilled employees are available through the skill development schemes for various sectors; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) to (d): The vision of National Policy for Skill Development & Entrepreneurship (NPSDE), 2015 is to create an ecosystem of empowerment by skilling on a large scale at speed with high standards and to promote a culture of innovation-based entrepreneurship which can generate wealth and employment to ensure sustainable livelihoods for all citizens in the country as part of assisting "Atmanirbhar Bharat", which is self-reliant.

Under the Government of India's Skill India Mission (SIM), the Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill, re-skill and up-skill training through an extensive network of skill development centres/institutes, etc. under various schemes, viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Sikhshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs), to all the sections of the society across the country. The SIM aims at enabling the youth of India to get future-ready, equipped with industry-relevant skills.

The Make in India initiative is intended to transform India into a global hub for manufacturing, design, and innovation. The Production Linked Incentives (PLI) scheme, with an outlay of ₹1.97 lakh crore across 14 sectors, has attracted investments of about ₹1.88 lakh crore with 806 approved applications moving into active implementation, generating over 12 lakh direct and indirect jobs. Industrial capabilities have expanded, with India becoming the second-largest mobile phone manufacturer globally, producing 99 per cent of smartphones domestically. A key employment indicator, State/UT wise Worker Population Ratio for age 15-29 years at usual status for FY 2017-18 and FY 2023-24 as per Periodic Labour Force Survey Reports is attached at **Annexure-I.**

Employment generation coupled with improving employability is a priority of the Government. Accordingly, Government is implementing various employment generation schemes/ programmes. The details of the major employment generation schemes/programmes being implemented by the Government may be seen at https://dge.gov.in/dge/schemes_programmes.

Over the last decade, India has taken bold steps to make taxation business-friendly. These reforms have reduced rates, removed unnecessary levies, and made compliance easier. The goal is clear – to encourage investment, reward honesty, and support growth.

Goods and Services Tax (GST) rates and exemptions on goods and services are prescribed on the recommendations of the GST Council which is a Constitutional body comprising of representatives from the Centre and the State/UT Governments. There are various exemptions, pertaining to skill development, notified vide entry at Sl. No. 69, 70, 71 and 72 of Notification No. 12/2017 - CT(R) dated 28.06.2017. which is attached at **Annexure-II**. At present, no other request/demand for complete exemption from GST to the sector is pending with the GST Council.

ANNEXURE REFERRED IN REPLY TO PART (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1450 ANSWERED ON 09.02.2026 REGARDING 'AVAILABILITY OF SKILLED EMPLOYEES FOR VARIOUS SECTORS'

Annexure I

State-wise Worker Population Ratio for age 15-29 years at usual status for FY 2017-18 and FY 2023-24 as per PLFS Survey: All India (Rural + Urban)

(in Percentage)

S. No.	States/UTs	FY 2017-18	FY 2023-24
1	Andhra Pradesh	40.9	37.7
2	Arunachal Pradesh	18.8	40
3	Assam	26.7	44
4	Bihar	18.8	31.2
5	Chhattisgarh	43.5	57.8
6	Delhi	30.1	33.3
7	Goa	37.8	33.5
8	Gujarat	37.6	55.8
9	Haryana	30.6	34.6
10	Himachal Pradesh	36.8	52.9
11	Jharkhand	27.9	49.3
12	Karnataka	33.7	38.1
13	Kerala	23.8	28.5
14	Madhya Pradesh	39	56.6
15	Maharashtra	33.7	40.1
16	Manipur	21.3	24.3
17	Meghalaya	39.6	53.1
18	Mizoram	28.3	22.5
19	Nagaland	14.7	36.5
20	Odisha	28.5	46.3
21	Punjab	31.1	37.8
22	Rajasthan	32.9	44.1
23	Sikkim	39.4	52.6
24	Tamil Nadu	33.5	35
25	Telangana	32	40.7
26	Tripura	27.6	43.9
27	Uttarakhand	20.7	44.2
28	Uttar Pradesh	28.1	39
29	West Bengal	35.3	44.6
30	Andaman & N. Island	34.1	43.3
31	Chandigarh	38.4	44.9
32	Dadra & Nagar Haveli	55.8	56.9
33	Daman & Diu	69	
34	Jammu & Kashmir	34.7	40.2
35	Ladakh	-	31
36	Lakshadweep	23.6	31.4
37	Puducherry	22.4	36.5
	All India	31.4	41.7

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Annexure II

Exemptions pertaining to skill development notified vide entry at Sl. No. 69, 70, 71 and 72 of Notification No. 12/2017 - CT(R) dated 28.06.2017.

Sl. No.	Chapter, Section, Heading, Group or Service Code (Tariff)	Description of Services	Rate (percent.)	Condition
69	Heading 9992 or Heading 9983 or Heading 9991	Any services provided by, a. the National Skill Development Corporation set up by the Government of India; b. a Sector Skill Council approved by the National Skill Development Corporation; c. an assessment agency approved by the Sector Skill Council or the National Skill Development Corporation; d. a training partner approved by the National Skill Development Corporation or the Sector Skill Council, in relation to- i. the National Skill Development Programme implemented by the National Skill Development Corporation; or ii. a vocational skill development course under the National Skill Certification and Monetary Reward Scheme; or iii. any other Scheme implemented by the National Skill Development Corporation.	Nil	Nil
70	Heading 9983 or Heading 9985 or Heading 9992	Services of assessing bodies empanelled centrally by the Directorate General of Training, Ministry of Skill Development and Entrepreneurship by way of assessments under the Skill Development Initiative Scheme.	Nil	Nil
71	Heading 9992	Services provided by training providers (Project implementation agencies) under Deen Dayal Upadhyaya Grameen Kaushalya Yojana implemented by the Ministry of Rural Development, Government of India by way of offering skill or vocational training courses certified by the National Council for Vocational Training.	Nil	Nil
72	Heading 9992	Services provided to the Central Government, State Government, Union territory administration under any training programme for which [75% or more of the] total expenditure is borne by the Central Government, State Government, Union territory administration.	Nil	Nil
